

**Action against the historians who drafted the contents of the Time Capsule**

607. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Starred Question 86 given in the Rajya Sabha on the 26th April, 1978 and state:

(a) whether Government have taken any action against the historians who drafted the contents of the Time Capsule;

(b) whether Government have since traced the original file relating to the Time Capsule;

(c) if not, what are the reasons therefor;

(d) whether Government have come to the conclusion that some officials are responsible for the loss of the original file; and

(e) if so, what action Government propose to take against them?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Indian Council of Historical Research was entrusted the work of writing the 10,000 word account of the History of India from 1947 to 1973. The Indian Council of Historical Research assigned the work to Dr. S. Krishnaswamy of the History Department, Madras Christian College, Madras. The frame-work within which the account was to be prepared was indicated by Prof. R. S. Sharma, Chairman and Dr. S. Gopal, Member, Indian Council of Historical Research. The final narrative was on behalf of the Council and a number of persons contributed to it and, therefore, it would not be possible to single out an individual or individuals as the actual author/authors. None of the persons concerned is a

Government servant and no offence under the law appears to be made out. No departmental or criminal action is, therefore, proposed to be taken on the basis of facts that have come to Government's notice so far.

(b) to (e) The matter is being investigated.

**New national sports policy )**

608. SHRI SHRIKANT VERMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to evolve a new national sports policy; and

(b) if so, by when the policy will be announced?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir.

(b) The new sports policy is likely to be announced before the end of the next session of Parliament.

**Appointment of Teachers in Ayurvedic and Unani Tibbia College, Delhi**

609. SHRI SHRIKANT VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the complaints by some teachers members of the Delhi University Academic Council to the effect that there is political interference in the selection and appointment of teachers in Ayurvedic and Unani Tibbia College, Delhi; and

(b) if so, what action Government have taken in this regard?